

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:287

ANSWERED ON:02.12.2004

FLOUTING OF AIRCRAFT SAFETY RULES

Barman Shri Hiten;Baxla Shri Joachim;Bose Shri Subrata;Nedurumalli Janardhana Reddy Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether Air India had recently flouted Aircraft Safety Rules and the Cabin Crew Safety Manual by allowing untrained cabin crew on Board;
- (b) if so, the reasons therefor;
- (c) whether responsibilities have been fixed in this case;
- (d) if so, the action proposed to be taken against the officials held guilty;
- (e) whether DGCA has reported flouting of Cabin Safety norms routinely by Air India/IA/Alliance; and
- (f) the steps being taken by the Government to prevent recurrence of such incidents?

Answer

MINISTER OF STATE(INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a) and (b):- No, Sir. Air India has been deputing some of their cabine crew trainees alongwith trained and approved cabin crew, which meets the manufacturer`s recommendation on revenue flights. The untrained cabin crews are to wear different badges and uniform of different colour to distinguish them from the approved cabin crew. The Aircraft Rules prescribe the minimum number of trained and approved cabin crew at assigned location. Air India has been complying with this condition.

(c) to (f):- Do not arise.